

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 16.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.A.A.Bhansali , Advocate	S.B.Civil Misc.Tr.Pet.No.78/ 2015,Pinky Sarpota V/s Shobit Pandor	Mr.Dilip Singh Baghela	Mr.R.R.Singh

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1	Shri Om Prakash Jodhi , Advocate Or Dr.P.S.Bhati,Advocate	S.B.Criminal Misc.Bail Applicaton No.3870//2016, Satish Shah V/s State & Ors.	Mr.Jitendra Ojha	Mr.A.A.Sharma- For Complainant
2	Dr.Manjula Choudhary , Advocate	D.B.CivilMisc.Appeal No.1783/2014, VidhyadharV/s Pratibha	Mr.Hemant Shrimali	Mr.S.D.N.Bhatt & Aksay Dave


उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Neady -- Timely Help May Create History ”